

new standards for paints incorporating titanium pigments are being drafted.

- (2) Import policy for titanium dioxide and lithopone have been modified with a view to helping the industry.
- (3) The indigenous manufacturers of paints have been advised to use titanium dioxide pigments as much as possible.
- (4) The question of granting protection and other forms of assistance to the industry has been referred to the Tariff Commission.

#### POWER PRODUCTION

5. SHRI M. VALIULLA : Will the Minister for PLANNING be pleased to state :

(a) whether it is a fact that according to the draft outline of the Five Year Plan published in July 1951, the irrigation and power projects undertaken by the Central Government (namely, Bhakra, Nangal, Harike, Damodar Valley and Hirakud) were expected to produce 933,000 k.w. of power, and that according to the revised draft plan, the production is expected to be about 541,000 k.w. of power or even less ; and

(b) if so, what are the reasons for this huge fall in the estimate of power production ?

THE MINISTER FOR PLANNING, IRRIGATION AND POWER (SHRI GULZARILAL NANDA) : (a) Yes, Sir.

(b) The difference is due to a postponement of the installation of power units at Bhakra Dam and the Hirakud project.

#### DEMISE OF SHRI G. M. THAWARE

MR. DEPUTY CHAIRMAN : I have to inform hon. Members of the sad demise on the 16th August 1952 of Shri G. M. Thaware who was an

elected Member of this House from Madhya Pradesh. He was an active social worker and was deeply interested in the uplift of Scheduled Castes and was General Secretary of the Depressed Classes Association for some time.

As a mark of our sympathy with the bereaved family I would request Members to rise in their seats and observe silence for a minute.

(Hon. Members then stood up in their seats in silence for a minute.)

#### RESIGNATION BY SHRI L. H. THIMMABOVI AND SHRI HANS RAJ.

MR. DEPUTY CHAIRMAN : I have to inform hon. Members that Shri L. H. Thimmabovi and Shri Hans Raj have resigned their seats in the Council with effect from the 24th and the 28th August 1952, respectively.

#### LEAVE OF ABSENCE TO SHRI N. GOPALASWAMI

MR. DEPUTY CHAIRMAN : I have to inform hon. Members that I have received the following letter from Shri N. Gopalaswami Ayyangar :

"I regret very much that owing to my present state of health I shall be unable to attend the Council of States for some days. Will you kindly obtain leave of the House for my absence until I find myself able to resume my duties at the House."

Is it the pleasure of the Council that permission be granted to Shri N. Gopalaswami Ayyangar for remaining absent from the meetings of the Council ?

(No. hon. Member dissented.)

MR. DEPUTY CHAIRMAN : Permission to remain absent is granted.

SHRI H. N. KUNZRU : He does not need our leave.

MR. DEPUTY CHAIRMAN : He has written a letter.